

Central Administrative Tribunal
Principal Bench: New Delhi

O.A No. 1023/2002

New Delhi this the 14th Day of Januaryn 2003

Hon'ble Dr. A. Vedavalli, Member (J)

(By Advocate : None even on the second call)

Versus

Union of India
(Ministry of Urban Affairs) & Others
Through its Secretary, Nirman Bhawan,
New Delhi.

2. Director General of Works,
Central Public Works Department,
Nirman Bhawan, New Delhi.

3. Superintending Engineer
Electrical Coordination Circle,
CPWD, East Block, R.K.Puram,
New Delhi. Respondents
(Liaison Addressee Shri A.K. S. Mehta)

(... 15000 ; None even on the second call)

O R D E R (Oral)

Hon'ble Dr. A. Vedavalli, Member (J)

None appeared for the applicant even on the second call. It is seen that none appeared on behalf of the applicant even on an earlier occasion i.e. 13.1.2003. In the circumstances, it appears that the applicant is not interested in pursuing the OA further. OA is therefore dismissed in default and for non-prosecution.

A. Veda Vanki

(Dr. A. Vedavalli)
Member (J)

Mittal